

EZHILMALAI) : (a) There are 251 Rural Family Welfare Centres in Gujarat.

[English]

Welfare of Beedi Workers

327. SHRI R.L.P. VERMA :

SHRI BHARTRAHARI MAHTAB :

SHRI BIR SINGH MAHATO :

Will the Minister of LABOUR be pleased to state:

(a) whether the amount collected from Beedi rolling business is not spent on the welfare activities of beedi workers;

(b) if so, the details of amount collected from them and spend on welfare of beedi workers, State-wise; and

(c) the steps taken by the Government to spend the money so collected for the welfare activities of the workers?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir.

(b) A statement giving details of cess collected on manufactured beedis and amount spent on various welfare activities for beedi workers is enclosed.

(c) The Government has set up offices of Welfare Commissioners at Allahabad, Bangalore, Bhilwara, Bhubaneswar, Calcutta, Hyderabad, Jabalpur, Karma and Nagpur for implementation of the various schemes in the field of health, education, recreation and housing formulated for beedi workers under the Beedi Workers Welfare Fund Act. The progress of implementation of these schemes and expenditure incurred on them is reviewed periodically.

(b) to (d) The Rural Family Welfare Centres have been integrated with the State's Primary Health Care System. As per 1991 population, the State requires 68 more Primary Health Centres on the basis of the current norms. Establishment of the additional Primary Health Centres comes within the purview of the State Government.

[Translation]

Allocation of Kerosene Oil/Light Diesel Oil

326. SHRI ASHOK PRADHAN :

SHRIMATI KAMAL RANI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of S.K. O./L. D. O. dealers in Delhi and U.P. location-wise, till date;

(b) the quantity of kerosene oil and light diesel oil allotted to these agencies during the last three years;

(c) whether some complaints have been received by Bharat Petroleum Corporation Limited regarding less allotment recently; and

(d) if so, the details thereof and the action proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Statement

Details of Cess Collected on Manufactured Beedis and Amount Spent on Various Welfare Activities for Beedi Workers

| Sl. No. | Region | States Covered | *Cess Collected during 1997-98 | *Expenditure incurred on various schemes for Beedi Workers during 1997-98 |
|---------|-----------|--|--------------------------------|---|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Allahabad | Uttar Pradesh, Punjab, Jammu & Kashmir, Himachal Pradesh | 1,04,03 | 1,51,67 |
| 2. | Bangalore | Karnataka, Kerala | 4,19,08 | 4,74,77 |
| 3. | Bhilwara | Rajasthan, Haryana, Gujarat | 20,16 | 1,41,46 |

| 1 | 2 | 3 | 4 | 5 |
|-------|-------------|--|----------|----------|
| 4. | Bhubaneswar | Orissa | 33,74 | 1,84,05 |
| 5. | Calcutta | West Bengal, Assam, Tripura Meghalaya | 3,63,86 | 2,83,84 |
| 6. | Hyderabad | Tamil Nadu, Andhra Pradesh | 6,87,10 | 7,10,03 |
| 7. | Jabalpur | Madhya Pradesh | 2,98,91 | 2,55,27 |
| 8. | Karma | Bihar | 1,19,77 | 1,48,48 |
| 9. | Nagpur | Maharashtra, Goa | 95,46 | 2,61,51 |
| Total | | | 21,42,11 | 26,11,08 |

* Information is maintained Region-wise.

The excess amount of expenditure in 1997-98 was incurred out of the reserves accumulated in the previous years.

[Translation]

Recovery Fixed for Rice Mills

328. SHRIMATI SUMITRA MAHAJAN : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the extent of recovery of rice fixed for rice mills in the country, State-wise;

(b) whether the extent of rice recovery for Madhya Pradesh is more than other States; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) The Government has fixed uniform out-turn ratio of 67% and 68% for Raw and par-boiled Rice respectively from the Kharif Marketing Season 1995-96 onwards for the entire country based on the recommendations of the Expert Committee appointed by the Government of India for examining the trial milling experiments conducted by CFTRI, Mysore, PPRC, Tanjavur and IIT, Kharagpur.

(b) and (c) Does not arise.

[English]

Infiltration by Bangladeshis

329. SHRI RAMKRISHNA BABA PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the main reason of deteriorating law and order in Kashmir is due to Infiltration of Bangladeshis;

(b) if so, the details thereof;

(c) whether, these Bangladeshis are infiltrated by ISI after giving them Training at their camps; and

(d) if so, the steps taken by the Union Government to check infiltration of Bangladeshis in Kashmir ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) No, Sir, as per available information from the Government of J & K, there is no evidence of infiltration of Bangladesi militants in J & K.

Consumption of Chemical Fertilizer

330. SHRI BIR SINGH MAHATO : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether consumption of fertilizer has been affected by withdrawal or reduction of subsidy;

(b) if so, the details thereof; and

(c) the steps taken to reduce the prices of fertilizers ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) Price of urea which is statutorily fixed and uniform throughout the country, except local levies, has not been revised since 21st February, 1997. Further concession on decontrolled phosphatic and potassic fertilizers have neither been withdrawn nor reduced during the current financial year. The scheme of concession on sale of decontrolled phosphatic and potassic fertilizers is administered to ensure that these fertilizers are available to farmers at a reasonable price. Available statistics do not indicate any decline in overall consumption of fertilizer nutrients.